Central Administrative Tribunal Principal Bench, New Delhi

CP No.352/2019 in OA No.3793/2018

New Delhi, this the 11th day of December, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial) Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

- Uttam Foujdar
 S/o Sh. Lakhmi Chand
 R/o B-8, Sanjay Nagar, Near D.M.Residence
 Bharatpur (Rajasthan)-321001
 Aged about 33 years
- 2. Rajat Goyal
 S/o sh.Susheel Goyal
 R/o 404/10D, Diwan Chand Bajaj, Delhi Gate,
 Hansi, Distt. Hisar, Haryana-125033
 Age about 30 years
 (Group C)
 (Canddidates towards the post of Motor Vehicle Inspector)
 -Applicants

(By Advocate: Mr. Ajesh Luthra)

Versus

- Mr. Vijay Kumar Dev Chief Secretary, Govt. of NCT of Delhi. A-Wing, 5th Level Delhi Secretariat, I.P. Estate New Delhi.
- Ms.Gitanjali Gupta
 Chairman
 Delhi Subordinate Services Selection Board, (DSSSB)
 FC-18, Karkardooma Institutional Area, Delhi-92.
- Sh.Rajeev Verma
 Principal Secretary-cum-Commissioner
 Transport Department, GNCT of Delhi.
 5/9, Under Hill Road, Delhi-110054. Respondents

(By Advocate: Mr. Anuj Kr.Sharma, Mr. RohitBhagat, Mr.Rahul Sinha Mr.Anish Sethi)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

CP No.352/19

The respondents have filed order dated 06.09.2019 passed in W.P. (C) No. 9736/19 by the Hon'ble High Court. By the said order, the Hon'ble High Court stayed the order of this Tribunal with respect to Respondent no.2. With respect to Respondent no.1 is concerned, the order dated 03.12.2019 passed by the respondent no.2-DSSSB nominating his candidature and sent it to the Deputy Commissioner (Admin.) of Govt. of NCT of Delhi.

- 2. In view of the same, the order dated 26.04.2019 passed by this Tribunal has substantially complied with. Hence, this CP is closed.
- 3. The OA No3793/18 is concerned, learned counsel for the respondents prays for time for filing reply.

Call on 04.03.2020.

(A.K.Bishnoi)
Member(A)

(S.N. Terdal) Member (J)

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